

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

STARRED QUESTION NO:627  
ANSWERED ON:21.05.2012  
CONSTRUCTION OF SHIPS  
Tharoor Shri Shashi

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of various classes of ships sanctioned and constructed by the Defence shipyards during the last ten years;
- (b) the schedule of their construction and completion;
- (c) whether delays have been reported in completion of certain projects and if so, the reasons therefor; and
- (d) the corrective measures being taken by the Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 627 FOR ANSWER ON 21.5.2012

There are four Defence Shipyards under Ministry of Defence (MoD) Viz. Mazagon Dock Limited (MDL), Garden Reach Shipbuilders and Engineers Ltd. (GRSE), Goa Shipyard Limited (GSL) and Hindustan Shipyard Ltd. (HSL). The details of warships that have been constructed and delivered during the last ten years are enclosed at Annexure-I. The details of warships that are under construction are enclosed at Annexure-II.

2. There have been delays in completion of certain projects. The major reasons of delay are as follows:

- (i) Since warship building is a very complex activity that has a long gestation period, latest technologies and systems that evolve during the construction period have to be incorporated after making necessary changes in the existing design.
- (ii) Development of indigenous weapon systems takes time.
- (iii) Considering the global technological denial regimes, it takes time for all the stakeholders to evolve indigenous solutions.
- (iv) The ancillary shipbuilding industry in India is also in a development phase. Hence timely availability of various equipment that go into shipbuilding is affected.

3. In order to reduce the build periods of constructing warships and enhance self-reliance in the warship building sector at the same time, Government has taken the following corrective measures:

- (i) All the four Defence Shipyards have initiated major modernization programme by pooling up the resources from the project based funding as well as their internal accruals.
- (ii) Government has also taken steps to encourage Private Sector participation in the construction of warships by amending Defence Procurement Procedure.
- (iii) In order to achieve substantive self-reliance, the Defence Production Policy has been promulgated for implementation by all the stakeholders in the Ministry of Defence.
- (iv) In order to synergize the capacity and capability available with the Defence Public Sector Undertakings as well as the Private Sector, Joint Venture guidelines have been promulgated to supplement the existing guidelines of the Department of Public Enterprises so that the defence requirements can be met indigenously, with the requisite quality and within the timelines required by our defence forces.